

O.I.H.

GOVERNMENT OF INDIA

MINISTRY OF HOUSING AND URBAN AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO. 1744

TO BE ANSWERED ON JULY 29, 2021

LAW AGAINST SOCIETIES

NO. 1744. SHRI RAMCHARAN BOHRA :

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government has made any law against certain societies;**
- (b) if so, the details thereof;**
- (c) whether any action has been taken so far by the Government against such societies; and**
- (d) if so, the details of the action taken against such societies, State-wise?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)**

(a) to (d): Ministry of Housing and Urban Affairs has not enacted any law against certain societies.

However, to ensure regulation and promotion of real estate sector in an efficient and transparent manner and to protect the interest of home buyers, The Real Estate (Regulation and Development) Act, 2016 (RERA) was enacted in March, 2016.
